

आयकर अपीलीय अधिकरण, हैदराबाद पीठ
IN THE INCOME TAX APPELLATE TRIBUNAL
Hyderabad 'A' Bench, Hyderabad

Before Shri R.K. Panda, Accountant Member
AND
Shri Laliet Kumar, Judicial Member

ITA Nos.612/Hyd/2017 & ITA 1137/Hyd/2018		
Assessment Year: 2010-11 & 2013-14		
Dy. CIT, Circle 16(2) Hyderabad (Appellant)	Vs.	Omega Shelters (P) Ltd Hyderabad PAN:AAACO8221A (Respondent)
Assessee by:	Shri K.C. Devdas, CA	
Revenue by:	Shri Rajendra Kumar, CIT(DR)	
Date of hearing:	28/04/2023	
Date of pronouncement:	/04/2023	

Corrigendum

Per R.K. Panda, A.M

The above appeals were pronounced on 31.10.2022. Due to typographical errors, the PAN of the assessee was mentioned as AABCD2513M instead of PAN AAACO8221A.

The address of the assessee be read as **Omega Shelters (P) Ltd, Plot No.48, Road No.12, Banjara Green Colony, Banjara Hills, Hyderabad 500034** instead of Omega Shelters (P) Ltd, Inrhythm Building, 1st Floor, Plot No.1023, Gurukul Society, Khanamet Village, Near Meridian School, Madhapur, Hyderabad 500081. Hence the above order is modified to that extent and the correct PAN of the assessee be read as PAN: AAACO8221A with new address mentioned above.

Order pronounced in the Open Court on 28th April, 2023.

Sd/- (LALIET KUMAR) JUDICIAL MEMBER	Sd/- (R.K. PANDA) ACCOUNTANT MEMBER
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Hyderabad, dated 28th April, 2023.

Vinodan/sps

Copy to:

S.No	Addresses
1	Dy.CIT Circle 16(2) 2 nd Floor, B Block, Room No.836 IT Towers, AC Guards, Masab Tank, Hyderabad
2	Omega Shelters (P) Ltd, Plot No.48, Road No.12, Banjara Green Colony, Banjara Hills, Hyderabad 500034
3	DR, ITAT Hyderabad Benches
4	Guard File

By Order